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Government of India
Ministry of Commerce & Industry
Department of Commerce

Public Notice No.34 /(RE 2012)/2009-14
New Delhi, Dated 05.12.2012

Subject: Amendment in SION A-1189.

In exercise of the powers conferred under Paragraph 2.4 of the Foreign Trade Policy, 2009-14 and Paragraph 1.1 of the Handbook of Procedures (Vol. 1), the Directorate General of Foreign Trade hereby amends SION A-1189, as under:

SION No.	Export Product	Quantity	S.No.	Import Product	Quantity
A-1189	(a) Sodium Silicate (Liquid)	1 Kg.	1.	Soda Ash	0.50 Kg.
	(b) Sodium Silicate (Lumps/Crystals/ Soluble Glass in solid form)	1 Kg.	1.	Soda Ash (light/dense)	0.956 Kg.

2. Effect of Public Notice:

The existing SION A-1189 is applicable for Sodium Silicate in Liquid form, but does not say so specifically. To make the SIONs more specific, separate norms for liquid and solid forms are notified.

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